2202. SHRI NAND KISHORE BHATT; Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 186 given in the Rajya Sabha on the 18th November, 1985 and state:

(a) what are the prices 'at which Pfizer is selling their formulations based on Oxy-tetracycline and its salts;

(b) since when the company is selling these formulations at their own prices;

(c) what are the grounds on which Pfizer challenged the fixation of prices by Government;

(d) what was the sales turn over of Pfizer for these formulations during the last three years, year-wise and what is the percentage of sales of these formulations to total sales turn over during the same period;

(e) whether it is a fact that this drug has been categorised as essential; and

(f) if so what i_s the mark up allowed on formulation_s and what mark up i_s en joyed by the company?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH); (a) to (c) M|s. Pfizer are selling the Oxytetracycline formulations based on the decision of the Delhi High Court. The main ground on which the prices of bulk drug Oxyte-tracyline and *its* salts and the formulations based thereon were challenged is that the material based on which prices were fixed| revised were not disclosed to them.

(d) Sales turnover of formulations is not monitored.

(e) Oxytetracyline and its salts are specified under category II of Drugs (Prices Control) Order, 1979.

to Questions

(f) The mark up allowable under the Drugs (Prices Control) Order, 1979 is 55 per cent. It is difficult to say what is the mark-up in the present prices charged by the Company, as the prices were declared under Drugs (Prices Control) Order, 1970.

झांसी में डायल प्रणाली बाले टेलीफोन

2203. डा॰ मोदिन्द दास रिछारियाः क्या संचार मंत्री यह बताने की कृषा करेंगे कि :

(क) झांसी में डावल प्रणाली वाले टेलीफोन बारम्भ करने केसंबंध में अवतक क्या कार्यवाही की गई है;

(ख) इस प्रणाली के कब तक जुरू होने की संभावना है; श्रीर

(ग) इस कार्यको गीठ पूरा करने केलिए सरकार क्या कदम उठा रही है?

संचार मंत्रालय के राज्य मंत्री (थी राम निवास मिर्धा): (क) झांसी में 18 करोड़ राज्ये को लागत पर एक झाटो-मेटिक एक्सचेंच स्थापित करने की एक परियोजना को मंजूरी दे दी है। जबन निर्माण के लिये औपचारिक्ताएं पूरी की जा रही है।

(ख) इस प्रणाली के प्रागामी तीन वर्षों में चालू किए जाने की संभाषता है ।

(ग) भवन के नक्शों को अंतिम रूप दे दिया गया है तजा अगले छः महोतों में भवन निर्माण शुरू हो जाने की संभावन। है।

Overcharging price of drugs by ASTRA-IDL

2204. SHRI RAJNI RANJAN SAHU: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Astra-IDL was found over-charging the price of Ter-